

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1447 OF 2018 IN
DFR NO. 2968 OF 2018

Dated : **3rd December, 2018**

Present: **Hon'ble Mr. Justice N.K. Patil, Judicial Member**
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

BSES Rajdhani Power Ltd.

.... **Appellant(s)**

Vs.

Delhi Electricity Regulatory Commission

.... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s) : -

ORDER
IA NO. 1447 OF 2018
(Appl. for *condonation* of delay)

Issue notice to the respondents returnable on 10.01.2019. Dasti, in addition, is permitted.

List the matter on **10.01.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N. K. Patil)
Judicial Member